

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**Date : 1<sup>st</sup> September, 2016  
Time : 12:30 P.M.**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	<b>Execution Application No. 13/2016 IN O.A. No. 122/2015</b>	F Block Resident Welfare Association  Vs. State of U.P. & Ors.	Mr. Rajiv Ranjan Prasad & Mr. Vikas Gaur, Advs. for Applicant  Mr. Raman Yadav, Adv. for GDA Mr. Virender Singh Teotia, Adv. for Applicant in M.A. No. 798/2016
2.	Original Application No. 88/2016 (M.A. No. 180/2016)	Nandan Singh Bora  Vs. Union of India & Ors.	Dr. Sudhir Bisla, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Verma, AAG for R-3 to 7 & 9 Mr. Mukesh Verma, Adv. for R-8
3.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr.  Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Tarun A. Prasad, Adv. Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
4.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar  Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person  Mr. Tarunvir Singh, Adv. for R-1 & 5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3, 8 & DJB Mr. Sanjay Dewan, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Verma, Adv. for R-7
5.	Original Application No. 315/2016	Sunil Dahiya  Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Juhi & Ms. Sakshi Popli, Adv. for MoEF
6.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki  Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant  Mr. Rahul Pratap, Adv. for MoEF
7.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.)  Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant
8.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.)  Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant

**FOR HEARING**

9.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad  Vs. Delhi Metro Rail Corporation Ltd.	Mr.Ritwick Dutta & Mr.Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHA Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hot Mr.Pawan Upadhyay,Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. with Mr. Dinesh Jindal, LO for DPCC
10.	Original Application No. 261/2015	Rajeev Raheja  Vs. Delhi Municipal Corporation & Ors.	Mr. Rajiv Raheja, Adv. for Applicant  Ms. Puja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Adv. for R-3 & 4
11.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi  Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant  Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Adv. for UPSIDC Mr. Ashish Batra, Adv.
12.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA)  Vs. Union of India & Ors.	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Adv. for Applicant  Mr. Taruna A. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-3 Ms. Rachana Joshi, & Mr. Upandana Mishra, Adv. for R-6
13.	Original Application No. 84/2016 (M.A. No. 164/2016 M.A. No. 165/2016)	Neena Pradeep  Vs. Union of India & Ors.	Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Abhishek Vikram, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-5 Mr. Narender Pal Singh, Adv. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4

			<p>Mr. Raj Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. R. S. Sahni, Adv. for R-12 Mr. N. B. Joshi, Adv. for R-13 Mr. Siddhesh Kotwal, Adv. for R-14 Ms. Babita Sant, Adv. for R-15 Mr. Aditya Ganju, Adv. for R-16 Mr. Utsav Trivedi, Adv. for R-18 Mr. Jeevan Prakash, Adv. for R-19 Mr. Akshat Shrivastava, Adv. for R-20 Mr. Ajay Bhargava, Adv. for R-21 &amp; 23 Mr. D. K. Sinha, Adv. for R-22 Mr. Gaurav Juneja, Adv. for Khaitan &amp; Co. Mr. Om Prakash, Adv. for MoR</p>
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